

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
RAJYA SABHA
UNSTARRED QUESTION No. 3204
TO BE ANSWERED ON 23rd March, 2018

MARKET REGULATION FOR SEAFOOD

3204. SHRI CHUNIBHAI KANJIBHAI GOHEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the action taken by the Ministry to extend MIP/MIS schemes for domestically produced fisheries/seafood items, as due to lack of domestic market regulation for seafood, fishermen are facing great difficulties and sometimes they are not able to recover their production cost; and
- (b) whether the Ministry is going to approach/communicate with State Governments for market regulations of domestically produced seafood/fisheries items, if so, the thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI. KRISHNA RAJ)

(a) & (b) No, Sir. The Department of Animal Husbandry, Dairying and Fisheries has not received any proposal from State Governments or other stakeholders for considering implementation of a market intervention scheme for fish and fishery products like MIS/MIP schemes available for agricultural and horticultural commodities.
